The total anticipated expenditure during 1972 73 on the priority works is Rs 515 crores After taking into account provision made for these works in the State Plan an amount of Rs 3 crores advanced to the State Government of Bengal during 1972 73 The requirement of Central assistance for 1973 74 for the priority scheme indicated by the State Government Rs 630 crores

POWER UNITS IN DURGAPUR

388 SHRI SANAT KUMAR RAHA Will the Minister of IRRIGATION AND POWER be pleased to state

- (a) how many power units are function ing in Durgapur West Bengal,
- (b) their generating capacity and actual supply thereof at present and
 - (c) the steps taken for capacity supply?

THE DEPUTY MINISTER IN MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA) (a) There are two thermal power sta tions functioning at Durgapur West ın by Bengal One owned the Durgapur Projects Limited and the other by the Damodar Valley Corporation

(b) The generating capacity of each thermal power station with the actual energy generation during the period (Jan -March) 1973 is as given below

Name of the Station Units generated durand capacity ing Jan-March 1973

- (1) Durgapur (DPL) 174 million units 285 MW
- (2) Durgapur (DVC) 226 million units 290 MW
- (c) The operation of the power stations is being improved by the suply of good spares and necessary repairs

DEMONSTRATION BY LOCO STAFF OF DANAPUR

389 SHRI M k MOHTA SHRI DEBANANDA AMAT SHRI SUNDAR MANI PATEI SHRI LOKANATH MISRA SHRI CHANDRAMOULI IAG-ARLAMUDI SHRI DAHYABHAI V PATEL

Will the Minister of RAILWAYS be pleased to state

- (a) whether it is fact that loco staff of Danapur near Patna recently demonstrated outside the Conference Room where he was present
- (b) if so the reasons for this demons tration and
- (c) the reaction of Government there-

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS MOHD SHAFI QURESHI) (a) to (c) On the 31st March, 1973 at about 1120 hrs, some Ralway workers gathered outside the building where the Zonal Users' Consultative Committee meeting was being held and started shouting slogans besides demanding that the Railway Minister should come out and address them

At 1415 hrs, when the meeting over, the Rly Minister requested the de monstrators over the megaphone to send a few of their representatives to have a discussion with him The demonstrators refused to do so and demanded that the Rly Minister should come out and address them

Their behaviour having become unruly, the police tried to clear a passage for the participants of the meeting Thereupon the mob became violent and pelted stones quality coal, provisioning of essential etc resulting in injuries to seven persons including two MLAs and cn MP

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The demands of the demonstrators are given in the statement, such demands are recognised raised from time to time by labour organisations and are settled through discussions in the meetings of the Negotiat-Machinery and Joint Consultative Machinery at different levels.

STATEMENT

Demands contained in the memorandum submitted by the Railway Employees' Coordination Committee, Danapur :

- 1. Work according to yardstick.
- 2. Supply of essential commodities at subsidized rates.
 - 3. Grant of House Rent Allowance.
- 4. Alternative appointment to decategorised staff.
 - 5. Time bound promotions.
- 6. Treatment of Loco Coal Khalasis as Railway Employees. 3 - 3
 - 7. Increase in the percentage of promotional quotas of Ministerial staff.

· 13 ;

- 8. Incentive to Ministerial and Class IV staff.
- 9. Bonus and need-base. minimum wage.
- 10. Withdrawal of victimisation cases against the Railway employees.
- 11. Early finalisation of settlement dues of the Railway employees.

WAGONS LOST IN TRANSIT

390. SHRI M. K. MOHTA: SHRI DEBANANDA AMAT: SHRI SUNDAR MANI PATEL: SHRI K. C. PANDA: SHRI LOKANATH MISRA: SHRI DAHYABHAI V. PATEL:

Will the Minister of RAILWAYS be pleased to state.

- (a) whether Government's attention has been drawn to a report which appeared in the Indian Express in the 24th February, 1973 to the effect that over hundred railway wagons get lost every day due to the mistakes committed by railway employees; and
- (b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

- (b) The Railway Administration is taking all possible measures to prevent wagons from becoming "un-connected" or getting mis-despatched. Some of the steps taken are-
 - (i) Instructions have been reiterated that wagon labels should be written out neatly in blue pencil, the name of the forwarding and destination stations being written in full in capital letters.
 - (ii) Railways have been instructed that if the number of wagons booked to the same station exceeds 20, names of forwarding and destination stations should be printed on labels.
 - have been asked (iii) Railways ensure provision of paste-on-labels on inside panels of wagon doors of covered wagons and attach tie-on-label on the handle of wagon door on either side of the open wagon.
 - (iv) Railways have been instructed to conduct frequent inspections to ensure of instructions regarding compliance marking and labelling.
 - (v) A scheme of matching un-connected wagons with over-due wagons by a computer has been introduced.

It may also be stated that most the wagons, which become unconnected or misdespatched for want of labels or on account of illegible labels, are later connected and delivered o ne consignees.